

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

COMP.APPL/201(CH)2023
And
CP No. 112/Chd/Pb/2020
(Other Applications on 19.07.2024)

IN THE MATTER OF:

Aruna Kapoor

...

Petitioner

Versus

Narindera Castings Private Limited

...

Respondent

Under Section: 241(1), CA 2013
Rule: 11 of NCLT, 2016

Order delivered on 05.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.07.2024.

Sd/-

Court Officer